

(ii) Shri A. K. Khosla, Senior Deputy General Manager, Hardwar Unit has been promoted as General Manager, Hardwar Unit.

(iii) Shri B. S. Samat, Senior Deputy General Manager, Bhopal Unit has been appointed as General Manager, Bharat Pumps and Compressors Limited, Allahabad.

(iv) Shri F. Haque, General Manager, Services and Spares Division, has been transferred as General Manager, Bhopal Unit.

(v) Shri M. S. Padmanabhan, General Manager, Bhopal Unit has been transferred to New Delhi to take a new assignment in the Company.

The main objectives of these changes are:—

(i) Meeting the growth needs of the Organisation.

(ii) Providing opportunities to top management level executives to acquire experience in different aspects of the company's operations.

(iii) Providing challenging opportunities to below top management executives.

The changes have been made keeping in view the capabilities, experience and potential of the individuals concerned as well as the requirements of the various top management positions in the company.

(c) and (d). Although Government is aware of some press reports protesting against these transfers, no official protest either from the Madhya Pradesh Government or any political party has been received.

Lifting of stock of controlled cloth by National Consumers Cooperative Federation

8103. SHRI BANAMALI BABU: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state.

(a) whether the stock of controlled cloth in textile mills in Madhya Pradesh and Maharashtra has not been lifted by the National Consumers Cooperative Federation and it is lying in the godown; and

(b) if so, how Government propose to dispose it of at an early date?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) (a) National Consumers' Federation have informed that the bulk of the stock of controlled cloth in the textile mills in Madhya Pradesh and Maharashtra has been lifted, except those bales which were of short width and inferior quality and, accordingly, not acceptable to the people for wearing purposes.

(b) All-out efforts are being made by the National Consumers' Cooperative Federation, with the help of the State Governments and State Consumer Cooperative Federations, to lift the remaining quantities of the stock of saleable varieties of controlled cloth, through various measures, including relaxation of quantitative restriction, permission for inter-district transfer of stocks within the State, providing more retail outlets particularly in rural areas, arranging larger working capital facilities to State Federations and wholesale consumer cooperative stores from banks, wider publicity, etc.